C. No. VIII/48/254/2020 CCO-III BZ/AEO/  
Date: 28.08.2020

M'am/Sir,

विषय/Subject :- (1) मैचर्स हैनीवेल टेकनोलॉजी सोल्यूशन्स लीड्रिवेट लिमिटेड, को अधिकृत अर्थव्यवस्था व्यूहात्मक ऑपरेटर (AEO) स्वीकार करने के संबंध में | Grant of Authorized Economic Operator (AEO) status to M/s.Honeywell Technology Solutions Lab Pvt. Limited – reg.

Please refer to the letter F. No. 450/179/2009-Cus IV (Pt) dated 02.01.2017 issued by the Director customs and letter F.No.1380/65/2016 dated 11.01.2017 of AEO PM DGM on the above subject matter and Para iv of CBEC Circular No.03/2018-Customs dated 17.01.2018 (available on CBEC website, (Home->Department Officers-> System/Home->Public Information-> Indian AEO Programe).
2. The list of branches of the following applicants is enclosed as Annexure A

<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name of AEO Applicant</th>
<th>Address</th>
<th>Type of Status Applied</th>
</tr>
</thead>
<tbody>
<tr>
<td>01</td>
<td>M/s. Honeywell Technology Solutions Lab Pvt. Limited</td>
<td>Survey No. 96, 97 Bhoganahalli Village, Survey No. 72/2 &amp; 72/5, Doddakanahalli Village, Varthur Hobli, Bangalore East Taluk, Bangalore – 560 103</td>
<td>T2</td>
</tr>
</tbody>
</table>

3. In this regard, it is also requested that details regarding below mentioned points may be intimated to this office positively within 14 days of receipt of this letter vide post or through e-mail address given above (header of the letter).

   i) Show cause notice issued to them during last three financial years involving fraud, forgery, outright smuggling, clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.

   ii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.

   iii) Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under the Customs Act, 1962 (other than those mentioned in Point i & ii above) during the last three financial years. The ratio of such disputed duty demanded or drawback demanded or sought to be denied may be provided.

4. The details may include issue in brief, date of SCN/order and revenue implication. In case this applicant has come to any adverse notice of the department/Govt., details may please be communicated. In case any fresh /new SCN is issued in future, the same may be intimated/endorsed to this office, so that the status/accreditation can be reviewed.

5. These details are necessary to run a background check on compliance record submitted by the party for the last three years in terms of Para 3.2 of the said circular. In case no reply is received within the aforesaid stipulated time period it will be presumed that you have no objection in granting ‘AEO’ status to the applicant.

6. Moreover, if any incidence of dis-reputation of the applicant comes to your notice now or in future, the same may also be informed to this office e-mail address e-mail id ccu-cusblr@nic.in.

    भव्यत/ Yours faithfully,

संलग्न/ Encl: यथोपरि/ As Above

(अनिरुधा स कुलकर्णि/ANIRUDHA S. KULKARNI)
संयुक्त आयुक्त/JOINT COMMISSIONER (CCO)
<table>
<thead>
<tr>
<th>Sr. No.</th>
<th>Name of AEO Applicant/PAN Number</th>
<th>List of Locations</th>
</tr>
</thead>
</table>
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Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Office of the Joint Director General of Foreign Trade, Bengaluru
C & E Wing, Kendriya Sadan, 17th Main Road, Koramangala, BENGALURU
Importer-Exporter certificate

1. आईईसी /IEC 0794006809
2. फ़र्म का नाम/Firm Name HONEY WELL TECHNOLOGY SOLUTIONS LAB Pvt Ltd
3. निगम की प्रकृति /Nature of Concern Private Limited
4. पता/Address

<table>
<thead>
<tr>
<th>Address Line 1</th>
<th>Address Line 2</th>
<th>City</th>
<th>District</th>
<th>State</th>
<th>PIN Code</th>
</tr>
</thead>
<tbody>
<tr>
<td>Survey 96&amp;97 Boganahalli Village</td>
<td>Survey 72/2 &amp; 72/5 Doddakanahalli Contact No: 919008033748</td>
<td>Benagaluru</td>
<td>BENGALURU URBAN</td>
<td>KARNATAKA</td>
<td>560103</td>
</tr>
</tbody>
</table>

5. धारक का नाम / Name of the signatory applicant PRIJESH JANARDHANAN
6. जारी करने की तारीख/Date of Issue 01/04/1994
7. स्थाई खाता सं. (PAN) / PAN AAACH4151J

8. शाखा/इकाई का पता/Address of the Branch/Div./Unit if any:

<table>
<thead>
<tr>
<th>S.No</th>
<th>Address1</th>
<th>Address2</th>
<th>City</th>
<th>District</th>
<th>State</th>
<th>Pincode</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>NO.19/2, DEVARABISANAI</td>
<td>VILLAGE, VARTHUR HOBILI, BANGALORE</td>
<td>BANGALORE</td>
<td>BENGALURU URBAN</td>
<td>KARNATAKA</td>
<td>560103</td>
</tr>
<tr>
<td>2</td>
<td>ELCOT-IT/IES SEZ, PLT 1, ILANDHAIKU</td>
<td>LAM RING RD NEAR PANDI KOIL</td>
<td>KARUPPAYURINI POST MADURAI</td>
<td>MADURAI</td>
<td>TAMIL NADU</td>
<td>625020</td>
</tr>
<tr>
<td>3</td>
<td>PLOT NO.11, 12/P, &amp; 16/P, ROAD NO.2,</td>
<td>IT PARK, NANAKRAI GACHI BOWLI,</td>
<td>HYDERABAD</td>
<td>HYDERABAD</td>
<td>TELANGANA</td>
<td>500019</td>
</tr>
<tr>
<td>4</td>
<td>5th Floor Unitech Trade Centre</td>
<td>Sushant Lok Phase 1 Sector 43</td>
<td>Gurgaon</td>
<td>GURUGRAM</td>
<td>HARYANA</td>
<td>122002</td>
</tr>
<tr>
<td>5</td>
<td>Unit I Sy No 96 &amp; 97 Bhoganahalli V</td>
<td>Sy No 72/2 &amp; 72/5 of Doddakanahalli</td>
<td>BANGALORE</td>
<td>BENGALURU URBAN</td>
<td>KARNATAKA</td>
<td>560103</td>
</tr>
<tr>
<td>6</td>
<td>Survey 96 &amp; 97 Bhoganahalli Village</td>
<td>Sy No 72/2 &amp; 72/5 of Doddakanahalli</td>
<td>BANGALORE</td>
<td>BENGALURU RURAL</td>
<td>KARNATAKA</td>
<td>560103</td>
</tr>
</tbody>
</table>

स्थान/Place: Benagaluru
तारीख/Date of Last Modification: 29/07/2020

(Issued from File no. /[BNGIECPAMEND00000205AM21] तारीख से जारी/dated : )